

**In the National Company Law Tribunal, Jaipur**

**Item No. 210**

**IA No. 52/JPR/2018**

**CP No. 24/241-242/JPR/2018**

**UNDER SECTION 241-242 OF COMPANIES ACT, 2013**

**In the matter of:**

**Mr. Naresh Chander Ralhan & Ors. ....Applicant/Petitioners**

**VS.**


**NR Switch-N-Radio services Pvt. Ltd. & Ors. ....Respondent**

**Order dated: 09.10.2019**

**Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

Due to administrative reasons, the matter is reposted on 11.10.2019.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**